

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 &  
IA NOs. 316, 392, 394 of 2014 & 287 OF 2015**

**Dated: 19<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Reliance Infrastructure Ltd.**

**.... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

**.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy  
Mr. S. venkatesh  
Mr. Anuj P. Agarwala for R.1

Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Abhishek Munot  
Ms. Poonam Verma  
Mr. Akshat Jain for R.2

Ms. Saloni Tangri

**ORDER**

Counsel for the appellant is stated to be in some personal difficulty.

List the matter on **26.11.2015.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**